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കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 25 25th February 2020	നമ്പർ No.	8
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PART III

University of Kerala

Election of Members to the Finance Committee

[Under items c, d & e of Sub-Section (2) of Section Section 31 of the Kerala University Act, 1974]

NOTIFICATION

No. Election/SFC/2019.

20th January 2020.

It is hereby notified under Section 43 of the Kerala University Act, 1974 and Statute 34 of the Kerala University (Conduct of elections to various Authorities or Bodies) First Statute 1974, that elections will be held by postal ballot to elect the following members to the Finance Committee according to the Principle of proportional representation by means of the single transferable vote and in accordance with the procedure prescribed by the Statutes.

1. One member by the members of the Senate from among themselves.
2. One member by the members of the Syndicate from among themselves.
3. One member by the members of the Academic Council from among themselves.

Only persons whose names are on the electoral roll of the respective constituencies as published by the University on 20-12-2019 are eligible to take part in the election and vote thereat, subject to the provisions contained in the Kerala University Election Statutes.

Every elector is at liberty to nominate one duly qualified person to fill up each seat. Every such nomination shall contain the consent of the nominee in writing agreeing to serve the Finance Committee, if elected.

Nominations shall be made in the prescribed form, copies of which can be had from the Election Section, University Office. The envelope containing the nomination paper shall be superscribed. “**Nomination to the Finance Committee by the members of the**” (mention the name of the Constituency).

The following is the programme for the conduct of the election to the Finance Committee from Senate, Syndicate and Academic Council

1. Last date and hour fixed for the receipt of nominations—4-2-2020, Tuesday 2 p. m.
2. Date and hour for the scrutiny of nominations—4-2-2020, Tuesday 2.05 p. m. onwards.
3. Date of publication of the list of valid nominations—4-2-2020, Tuesday.
4. Date and hour fixed for the withdrawal of candidature—10-2-2020, Monday 11 a. m.
5. Date of publication of the final list of candidates—10-2-2020, Monday.
6. Date of despatch of Ballot papers in case of a poll—On or before 21-2-2020, Friday.
7. Last date and hour fixed for the receipt of marked ballot papers in the University Office, Thiruvananthapuram—9-3-2020, Monday 11 a. m.
8. Date and time fixed for the scrutiny and counting of votes—9-3-2020, Monday onwards, 11.10 a. m. onwards.

University Buildings,
Thiruvananthapuram.

By order of the Vice Chancellor,
(Sd.)
Registrar (i/c)/Returning Officer.